

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EAST COAST ENERGY PRIVATE LIMITED Date of Commencement of Liquidation: 22-04-2019; List of Stakeholders as on Date: 10-05-2024; Name of IP: Mr. Devendra Prasad; Process Number: 1; Last 5 digit of registration number: 11271

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		0		0				NA
2	Liquidation costs incurred till date		136510933		136510933				NA
3	Secured financial creditors	10	49064404603	10	48980118871		84285732		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0	0	0				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0				<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	2	60890617	2	59456036		1434581		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	3008217251	2	379319			3007837932	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	12	24906818595	10	3907500907		20999317689		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1333853430	1	1333853430				<a href="#">Annexure 9</a>
<b>Total</b>		<b>27</b>	<b>78510695429</b>	<b>25</b>	<b>54417819496</b>		<b>21085038002</b>	<b>3007837932</b>	